

**Regional Workshop on Good Governance, Development and Human Rights by NHRC in collaboration with Meghalaya with Participating States Mizoram, Manipur, Nagaland and Assam**

**3-4 November, 2016 (Thursday & Friday)**

(Venue: State Convention Centre, Shillong, Meghalaya)

**DAY 1 - TENTATIVE PROGRAMME**

<b>10:00 – 11:00 AM</b>	<b>Registration</b>
<b>INAUGURAL SESSION</b>	
11:00 – 11:05 AM	Welcome Address by Principal Secretary or as nominated by State Government of Meghalaya
11:05 – 11:15 AM	Opening Remarks by Dr. Ranjit Singh, Joint Secretary, NHRC
11:15 – 11:25 AM	Address by Shri K. S. Kropha, IAS, Chief Secretary, Govt. of Meghalaya
11:25 – 11:40 AM	<b>Address by the Guest of Honour: Justice Shri H.L. Dattu, Chairperson, NHRC (Former Chief Justice of India)</b>
11:40 – 11:55 AM	<b>Address by the Chief Guest: Dr. Mukul Sangma Hon'ble Chief Minister of Meghalaya</b>
11:55 – 12:00 AM	Vote of Thanks by State Govt. of Meghalaya
<b>12:00 – 12:15 AM</b>	<b>TEA</b>
<b>TECHNICAL SESSION 1 – Chair by Shri S.C. Sinha, Hon'ble Member, NHRC</b>	
12:15 – 12:40 AM	<p>➤ <b>Measurement of Good Governance: Transparency, Accountability, Anti-Corruption and Participation (Focus on North-East)</b></p> <p>Presentation by Dr. C.K. Mathew, IAS (Retd.), Former Chief Secretary, Govt. of Rajasthan</p>
12:40 – 01:05 PM	<p>➤ <b>Minimum Government &amp; Maximum Governance: Human Rights Perspective</b></p> <p>Presentation by Shri V. Chinnasamy, Scientist D/Joint Director, DeiTY</p>
01:05 – 01:30 PM	<p>➤ <b>Role of Media and Civil Society in Development and Good Governance</b></p> <p>Presentation by Dr. A.K. Nongkynrih, Professor and Head of Department, North Eastern Hills University, Meghalaya, Shillong</p>
<b>01:30 – 02:15 PM</b>	<b>LUNCH</b>
<b>TECHNICAL SESSION 2 – Chair by Justice Shri D Murugesan, Hon'ble Member, NHRC</b>	
02:15 – 03:05 PM	<p>➤ <b>Presentation by Meghalaya and Nagaland (25 min each):</b> <b>Measures to strengthen government institutions and delivery of services, sharing of best practices - Good Governance, Development and Human Rights</b></p>
03:05 – 04:00 PM	<p>➤ <b>Comments/Observations and Discussion on Good Governance, Development and Human Rights by DMs, SDMs, SSPs, Welfare Officers, NGOs &amp; Other Govt. Officers of Meghalaya and Nagaland</b></p>
<b>04:00 PM</b>	<b>TEA</b>



## DAY 2 - TENTATIVE PROGRAMME

<b>TECHNICAL SESSION 3 – Chair by Dr. Ranjit Singh, Joint Secretary, NHRC</b>	
10.00 – 10:25 AM	<p>➤ <b>Role of Digital Technology in Smart Governance</b></p> <p>Presentation by Dr. Harsh Vardhan Samalia, Assistant Professor, IIM, Shillong</p>
10:25 – 10:50 AM	<p>➤ <b>Role of Corporate Social Responsibility in Good Governance, Development and Human Rights (Focus on North East)</b></p> <p>Presentation by Prof. Sanjoy Mukherjee, Associate Professor, IIM, Shillong</p>
10:50 – 11:15 AM	<p>➤ <b>Urbanization and Migration: Governance Issues and Public Policy Analysis from the perspective of Human rights (including Tribal Issues)</b></p> <p>Presentation by Shri E. Kharmalki, Joint Secretary, MCS, Dept. of Urban Affairs, Govt. of Meghalaya</p>
<b>11:15 – 11:30 AM</b>	<b>TEA</b>
<b>TECHNICAL SESSION 4 – Chair by Justice Shri D Murugesan, Hon'ble Member, NHRC</b>	
11:30 – 12:45 PM	<p>➤ <b>Identify Challenges and Share Best Practices of Good Governance, Development and Human Rights</b></p> <p>Presentation by Manipur, Mizoram and Assam (25 min each)</p>
12:45 – 01:15 PM	<p>➤ <b>Comments/Observations and Discussion on Good Governance, Development and Human Rights by DMs, SDMs, SSPs, Welfare Officers, NGOs &amp; Other Govt. Senior Officers of Manipur, Mizoram and Assam</b></p>
01:15 – 01:30 PM	<p><b>Formation of two Groups and finalization of Recommendations as discussed above</b></p> <p><b>Group I – Meghalaya and Nagaland</b> <b>Group II – Assam, Mizoram and Manipur</b></p>
01:30 – 02:15 PM	<b>LUNCH</b>
<b>VALEDICTORY SESSION</b>	
02:15 – 03:00 PM	Presentation of Final Recommendations by Group I & II
03:00 – 03:20 PM	Closing Remarks by Justice Shri D. Murugesan, Member, NHRC
03:20 – 03:30 PM	Vote of Thanks by State Government of Meghalaya
<b>03:30 PM</b>	<b>TEA</b>

### **NOTE:**

- 1. State Govt. of Meghalaya:** To nominate suitable officers for rapporteuring and preparation of final recommendations of the workshop of all States and forward to NHRC.
- 2. Participants:** Chief Secretary of Meghalaya, Principal Secretaries, DGs/IGs, DMs, SDMs, SSPs, Senior State Officers, Welfare Officers, Labour Officers, SHRC, NGOs/Civil Society, Academicians, Research Scholars from Universities and Block/Panchayat Officers from Meghalaya, Manipur, Mizoram, Assam and Nagaland.
- 3. Nodal Officer NHRC:** Shri Satish Kumar Gauba, Mob: 09810830260
- 4. Nodal Officer State Government of Meghalaya:** Smt. V. R. Syiem, MCS, JS, Home & Political Dept., Govt. of Meghalaya, Mob: 09436110091, 0364-2500573 (O), 0364-2223359 (fax), email: luesin@yahoo.com